

की सरकारी निवास स्थान देने के लिये बित्तीय स्थिति की कठिनाई के कारण कोई प्रलय से योजना नहीं बनाई गयी है।

(ब) प्रश्न ही नहीं उठता।

Credit relaxation for distribution of industrial products

6682, SHRI D. C. SHARMA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Reserve Bank has announced a further relaxation of credit for distribution of industrial products; and

(b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). To improve the availability of credit for distribution of industrial products, including exports, the Reserve Bank recently announced the following further relaxations in its credit policy:—

- (i) Advances against inland documentary bills having a usance not exceeding 90 days, even where they are not drawn under letters of credit, and advances against supply bills drawn on Central or State Governments or on State owned undertakings like Electricity Boards, Transport Corporations etc. and accompanied by duly authorised inspection notes or receipted challans will be excluded from the total of unsecured advances for purposes of the norms laid down by it to regulate the grant of unsecured advances and guarantees by the commercial banks. This should enable banks which have already granted unsecured advances upto the limits hitherto re-

garded as permissible to extend credit further.

- (ii) Purchases and discounts of export bills will be excluded while determining the credit-deposit ratio of banks. This should enable banks with high credit-deposit ratios to take fuller advantage of the Reserve Bank's refinancing facilities and provide larger credit to various productive sectors, including exports.

Food poisoning cases

6683. SHRI BENI SHANKER SHARMA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether there has been an increase in the number of cases of food poisoning in the country;

(b) if so, the number of such cases reported during the last two years; and

(c) the steps taken or proposed to be taken to check the same?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) to (c). The requisite information is being collected and will be laid on the Table of the Sabha in due course.

Spouse Allowance on Taxable Income

6684. SHRI BENI SHANKER SHARMA: Will the Minister of FINANCE be pleased to state:

(a) whether there is great resentment among the working couples against the denial of spouse allowance to both the husband and the wife, in case they are earning taxable income;

(b) if so, whether Government propose to give any relief in the matter; and